

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.226 – IA 453 of 2023
In
CP(IB) 562 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Givaudan (India) Pvt Ltd
V/s
Captivate Foods Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 30/06/2023

Coram:

Justice (Retd.) T. Krishnavalli, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shivam Parikh Adv. for Mr. Kuldeep Adesara, Adv.
For the Respondent :

ORDER

Learned counsel Mr. Shivam Parikh Proxy for Mr. Kuldeep Adesara advocate appears and states that the arguing counsel is not available today.

List for hearing on 16.08.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**T. KRISHNAVALLI
MEMBER (JUDICIAL)**